

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 29
TO BE ANSWERED ON 2nd FEBRUARY, 2022

API MANUFACTURERS

29. SHRI UNMESH BHAIYYASAHEB PATIL:
SHRI RAJENDRA DHEDYA GAVIT:
SHRIMATI APARUPA PODDAR:
DR. KRISHNA PAL SINGH YADAV:
DR. SHRIKANT EKNATH SHINDE:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. HEENA GAVIT:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of policies and schemes to bolster the Active Pharma Ingredients (API) manufacturers in India;
- (b) the details of funds allocated, sanctioned and disbursed during the past five years for the purpose, State/Union Territory-wise, specially in the State of Maharashtra, West Bengal and Madhya Pradesh;
- (c) the details of API production State-wise and the manner in which the schemes, policies and funds allocated have bolstered the manufacturing of API during the past five years;
- (d) the details of the mechanism for imposing subsequent duties on competitive market along with the projected benefits to the API manufacturers; and
- (e) the details of any other changes being stipulated for improving the status of API manufacturers, State/ Union Territory-wise, specially in the State of Maharashtra, West Bengal and Madhya Pradesh?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) to (e): India is the third largest player globally in Pharmaceuticals in terms of volume and is the largest supplier of low cost generics and vaccines to the world. The Government is also taking steps in the form of various schemes to attract investments in pharmaceuticals and medical devices sectors, including for the Active Pharma Ingredients (API) manufacturing.

The details of the scheme bolstering the Active Pharma Ingredients (API) manufacturers in India is at Annexure.

Annexure to Lok Sabha Unstarred Question No.29 to be answered on 02.02.2022 .

(i) Production Linked Incentive Scheme for promotion of domestic manufacturing of critical Key Starting Materials (KSMs)/ Drug Intermediates (DIs)/ Active Pharmaceutical Ingredients (APIs) in India.

- The Union Cabinet approved the scheme on 20.03.2020 with the objective to boost domestic manufacturing of identified KSMs, DIs and APIs. The tenure of the scheme is from FY 2020-21 to 2029-30, with the total financial outlay of Rs. 6,940 crores.
- The Financial incentive under the sub-scheme is provided on sales of 41 identified products categorized into four Target Segments.

(ii) PLI Scheme for Pharmaceuticals: -

- Eligible drugs under this scheme approved on 24.02.2021 include Active Pharmaceutical Ingredients among other categories of pharmaceutical products. The Operational Guidelines have been issued on 1.6.2021.
- The total financial outlay of the scheme is Rs. 15,000 crore and the tenure of the scheme is from FY 2020-2021 to 2028-29.

(iii) Scheme for Promotion of Bulk drug parks

- The scheme of “Promotion of Bulk Drug Parks” approved on 20th March, 2020. The scheme provides for support to establish three (03) Bulk Drug Parks for creation of world class Common Infrastructure Facilities (CIF). Guidelines of the scheme were notified on 27th July 2020.
- The total financial outlay of the scheme is Rs. 3000 crores. The tenure of the scheme is from FY 2020-2021 to FY 2024-2025.
